

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA No. 306/2022

IN THE MATTER OF:

Harbans Singh

Applicant

Versus

State of Haryana and others

Respondents

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FILED BY: -

Place: Yamuna Nagar
Dated: 08.07.2024


Regional Officer
Yamuna Nagar

IN THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI.**

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Additional report on the behalf of Haryana State Pollution Control Board through Regional Officer, Yamunanagar Region.

MOST RESPECTFULLY SHOWETH

1. That the Regional Officer, Yamunanagar had written letter to the Hydrologist Ground Water Cell, Irrigation & Water Resources Department, Ambala Vide letter No. HSPCB/YR/2024/428 dated 23.05.2024(**Annexure R-1**) for conducting appropriate tests at Jaidhar Block and Mandewala Block.
2. The Hydrologist Ground Water Cell, Irrigation & Water Resources Department, Ambala submitted survey report vide their office letter No. 265/HYD/AMB/2024 dated 10.06.2024 (**Annexure R-2**).

This status report is being submitted for kind consideration please.



Regional Officer,
Yamuna Nagar.

Place: Yamuna Nagar

Dated: 08/07/2024

Regional Office,**Haryana State Pollution Control Board**

S.C.O. No- 131, Sector -17, HUDA, Jagadhri, Yamuna Nagar hspcbroyr@gmail.com

HSPCB/YR/2024/ 428

Dt. 23/05/2024

For Immediate Compliance

To

The Hydrologist Ground Water Cell,
Irrigation & Water Resources Department,
Ambala.

Subject: Regarding Hon'ble NGT Court case titled as Harbans Vs State & Ors. OA No. 306/2022.

Ref: Mining department letter Memo. No. Mining/Ynr/11 dated 02.01.2024

In this connection it is intimated that Hon'ble NGT in Its order dated 18.08.2023 directed as follows:

"78(v) Ascertain by conducting requisite tests at the mining sites as to what is the water table in Jaidhar Mining Block and whether mining upto the depth of 9 meters is permissible in Jaidhar Mining Block".

Whereas The Mining Officer Yamunanagar has also asked your office to submit report as per the direction of Hon'ble NGT Vide letter No. 132-96 dated 23.10.2023.

Whereas your department was required to conduct requisite tests at the mining sites as to what is the water table in Jaidhar Mining Block as per the direction of Hon'ble NGT order dated 18.08.2023 in point no. 78(V) AND 78(VI).

Whereas Hon'ble NGT has taken a serious view and had passed order dated 21.03.2024 and directed as follows:-

"3. We find that HSPCB which acted as the nodal agency for coordination and compliance failed to comply with our order and single report of the Joint Committee has been casually prepared without any proper scientific study just on the basis of single site visit on 05.03.2024 and even the report of the Joint Committee was not prepared, deliberated upon and signed in Joint Meeting and the report does not conform to the directions given by this Tribunal as the requisite tests have not been conducted and information has not been obtained. Since the reply was filed very late on 20.03.2024 at 01:32 PM the same cannot be examined in detail and the case has to be adjourned. The

reply and report will be examined/considered in detail on the date of hearing hereby fixed".

Therefore you are requested to conduct appropriate tests at Jaidhar Block and Mandewala Block as per the direction of Hon'ble NGT order dated 18.08.2023/21.03.2024 and submit report within 7 days to this office.

Submitted for further necessary action.


Regional Officer,
Yamuna Nagar Region



No. 265 /HYD/AMB/2024

Dated: 10/06/2024

To

Regional Officer,
Haryana State Pollution Control Board,
Yamunanagar region.

Subject: Regarding Hon'ble NGT court case titled as Harbans Vs State & Ors. O.A. No. 306/2023.

Reference: Your office letter no. HSPCB/YR/2024 dated 23.05.2024.

In reference to above cited subject and reference it is submitted that this office not aware of the permissible mining depth in the Jaidhar mining block, it relates to Mines & Geology Department, Yamunanagar office.

It is further submitted that this office do not have ground water observation point in Jaidhar and Mandewala villages in Yamunanagar district. However as intimate by your good-self of direction by Hon'ble NGT, groundwater observation survey was done in Jaidhar and Mandewala villages on dated 03.06.2024 detailed as under:-

Sr. No.	District	Village	Date of survey	Coordinates (Lat. & Long.)	Type of observation well	Water level observed in meters
1.	Yamunanagar	Jaidhar	03.06.2024	30°13'37.2838"N & 77°24'22.6183"E	Hand pump located in GSSS, Jaidhar	2.12
2.	-do-	Mandewala	03.06.2024	30°15'45.324"N & 77°30'54.378"E	Dug well, Near chaupal in Mandewala	19.95

Now the survey being carried out in mentioned villages, earlier tentative water level data based on nearby observation was provided to Mining officer, Yamunanagar, the pictures taken during survey are also attached for reference. This is for your kind information and further necessary action please.

DA: As above.

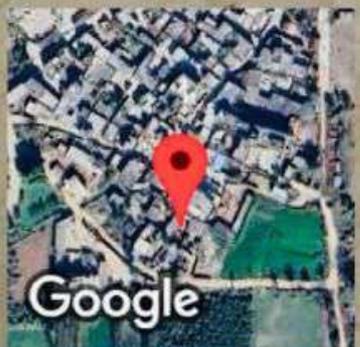
for *Sini* 10/06/24
Hydrologist (GWC),
Irrigation & W.R. Deptt.,
Ambala. *Pooja*



GPS Map Camera



Yamunanagar, HR, India
Chhachhrauli, Yamunanagar, 135101, HR, India
Lat 30°13'37.2838"N, Long 77°24'11.6183"E
06/03/2024 05:30 PM GMT+05:30



Belgarh, Haryana, India
7G78+642, Belgarh, Haryana 135106, India
Lat 30.26259°
Long 77.515105°
03/06/24 02:53 PM GMT +05:30